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Title: Shri Pranab Mukherjee, an elected Member from the Janjipur Parliamentary Constituency of West Bengal ceased to be Member of Lok Sabha with effect from 25 July, 2012 in terms of clause (1) of Article 59 of the Constitution of India.

MADAM SPEAKER: I have further to inform that consequent upon assuming Office of the President of India, Shri Pranab Mukherjee, Member representing the Janjipur Parliamentary Constituency of West Bengal ceased to be a Member of Lok Sabha with effect from 25 July, 2012 in terms of clause (1) of Article 59 of the Constitution of India.

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